

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI**

Company Appeal (AT) (Ins) No. 1137 of 2020

In the matter of:

Gay Printers

....Appellant

Vs.

Ramesh Kumar Suneja

...Respondent

Present

For Appellant: Mr. Nayan Dubey, Advocate.

For Respondent: Mr. Piyush Singh, Mr. Akshay Srivastava and Ms. Aditi Sinha, Advocates.

ORDER

19.04.2021: Learned Proxy Counsel for the Appellant submits that the Arguing Counsel is suffering from Covid-19. Therefore, he could not file the Application for amending the Memo of Appeal. He seeks further three weeks' time to file the Application. Prayer allowed.

Let the matter be fixed 'For Hearing' on **21st May, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/bm